

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 146 OF 2016 &
IA NOS. 312, 313 & 314 OF 2016**

Dated: 2nd June, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Rajasthan Steel Chambers
Versus**

...Appellant(s)

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sandeep Rajpurohit for
Mr. Anand K. Ganesan

Counsel for the Respondent(s)

:

Mr. Rajkumar Kumar Mehta and
Ms. Himanshi Andley for R-1

Ms. Poorva Saigal and
Mr. Shubham Arya for R-2

ORDER

List the matter on **03.06.2016.**

**(I.J. Kapoor)
Technical Member
mk/jp**

**(Justice Ranjana P. Desai)
Chairperson**